

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0004377/2023	RAMAKANTA JANI VS STATE OF ODISHA	RAJJEET ROY VS	KHATIGUDA /58 /2020 () //
2	BLAPL/0004378/2023	SIDHANTA DALEI @ BASANTA @ RAKESH VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BRAHMAGIRI /271 /2022 () //
3	BLAPL/0004379/2023	SAROJ BEHERA VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	/ /0 () //
4	BLAPL/0004380/2023	RAMAN DASH @ PINTU VS STATE OF ODISHA	SARBESWAR SAHOO VS	SAINTALA /100 /2022 () //
5	BLAPL/0004381/2023	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	BHADRESWAR /12 /2023 () //
6	BLAPL/0004382/2023	SAROJ KUMAR BEHERA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /45 /2023 () //
7	BLAPL/0004383/2023	RAKESH RANJAN SABAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	GARBANDHA /105 /2022 () //
8	BLAPL/0004384/2023	JOGINDRA KANHAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /59 /2019 () //
9	BLAPL/0004385/2023	VIKAS YOGI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	BISSAMCUTTACK /23 /2023 () //
10	BLAPL/0004386/2023	RAJA BEHERA VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	BADMAL /79 /2023 () //
11	BLAPL/0004387/2023	MANAS MALLICK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	/ /0 () //

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12	BLAPL/0004388/2023	PRADIP BARIK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	//0 () //
13	BLAPL/0004389/2023	SAMEER SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MUNIGUDA /138 /2022 () //
14	BLAPL/0004390/2023	BABU @ DUSMANTA SAHOO VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	TELKOI /99 /2022 () //
15	BLAPL/0004391/2023	DEEPAK LIMA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 () //
16	BLAPL/0004392/2023	JUGIA ORAM VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /81 /2023 () //
17	BLAPL/0004393/2023	SITA MAJHI VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BALASORE SADAR /337 /2019 () //
18	BLAPL/0004394/2023	SWARNA KALSAI @ SWARNA @ THATU KALSAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /170 /2022 () //
19	BLAPL/0004395/2023	SANTU BASU VS STATE OF ODISHA	GURUPRASAD BEHERA VS	JALESWAR /160 /2023 () //
20	BLAPL/0004396/2023	PODIA MADKAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MOTU /48 /2023 () //
21	BLAPL/0004397/2023	MANORANJAN RATH VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /106 /2023 () //
22	BLAPL/0004398/2023	ADMA TATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /346 /2020 () //
23	BLAPL/0004399/2023	TRILOCHAN SETHI	SRINIBAS SAHOO	NAYAGARH /297 /2007

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004400/2023	SUBASH KUMAR SWAIN	TANMAYA KUMAR MOHANTY	KHANDAGIRI P.S. /458 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004401/2023	BRAHMANANDA MOHANTY	TANMAYA KUMAR MOHANTY	BALIANTA P.S. /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004402/2023	TRINATH DAS	TANMAYA KUMAR MOHANTY	BERHAMPUR SADAR /636 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004403/2023	DUSMANTA JENA	PRASANTA KUMAR NANDA	TANGI (KHURDA) /290 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004404/2023	KUNU GARADA	PVS NANAJI ACHARY	LAXMIPUR /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004405/2023	HARISHCHANDRA GANDA @ CHANTI	BIDYALOK MOHAPATRA	KOTPAD /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004406/2023	KISHOR TANDI	MAHENDRA KUMAR PANCHABIHAR	BURLA /153 /2021
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004407/2023	ABHAYA SAHU	UDIT RANJAN JENA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004408/2023	MANU SAHU @ MAKARU	SURYAKANTA DWIBEDI	KHAPRAKHOL /31 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004409/2023	GIRISH KUMAR SAHOO	JUGALA KISHORE PANDA	SPL.TASK FORCE /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004410/2023	DINESH BAITHARU @ BITU	SATYA NARAYAN MISHRA (4)	KOKSARA /178 /2022
		VS	VS	()

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35	BLAPL/0004411/2023	STATE OF ODISHA ASHISH LIMA VS	SUCHIT KUMAR NAYAK VS	// / /0 ()
36	BLAPL/0004412/2023	STATE OF ODISHA KIRTAN GOUDA VS	JUGALA KISHORE PANDA VS	// LAXMISAGAR P.S. /129 /2023 ()
37	BLAPL/0004413/2023	STATE OF ODISHA SANJIB GURU VS	MONIKA SAMAL VS	// KANPUR /155 /2022 ()
38	BLAPL/0004414/2023	STATE OF ODISHA SANJAY MAJHI VS	ASUTOSH TRIPATHY VS	// BANTALA /506 /2022 ()
39	BLAPL/0004415/2023	STATE OF ODISHA ARJUN SUNANI VS	SURYAKANTA DWIBEDI VS	// BHAWANIPATNA TOWN /69 /2023 ()
40	BLAPL/0004416/2023	STATE OF ODISHA BIBHUTI BHUSAN BEHERA VS	Sujit Kumar Das VS	// LAXMISAGAR P.S. /192 /2022 ()
41	BLAPL/0004417/2023	STATE OF ODISHA TUNA PAHAN VS	BHABANI SANKAR DAS VS	// KHALLIKOTE /64 /2017 ()
42	BLAPL/0004418/2023	STATE OF ODISHA SUMIT SAHU VS	SK. ZAFARULLA VS	// KHUNTA /340 /2022 ()
43	BLAPL/0004419/2023	STATE OF ODISHA SHESADEV CHHATRIA @ SESHADDEV CHHATRIA VS	SURYAKANTA DWIBEDI VS	// TUREIKELA /209 /2022 ()
44	BLAPL/0004420/2023	STATE OF ODISHA L. SATEESH REDDY @ LABAKULLA SATEESH REDDY VS	BIDYALOK MOHAPATRA VS	// COLLIERY /176 /2023 ()
45	CMAPL/0000319/2023	STATE OF ODISHA SUDARSAN MAJHI VS	ADV VS	// // ()
		STATE OF ODISHA		//

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46	CMAPL/0000320/2023	THE MANAGEMENT OF EXECUTIVE ENGINEER VS P.O., LABOUR COURT	ADV. VS	// 0 //
47	CMAPL/0000321/2023	ANJALI MISHRA VS ORISSA STATE HOUSING BOARD, BBSR.	ADV. VS	// 0 //
48	CMAPL/0000322/2023	NITYANANDA SAMAL VS PITAMBAR SAMAL	ADV VS	// 0 //
49	CMAPL/0000323/2023	OM PRAKASH PRADHAN VS STATE OF ORISSA	ADV. VS	// 0 //
50	CMP/0000454/2023	SARAT CHANDRA SAMAL VS SUSAMA SAMAL @ SUSHAMA SUNDARI SAMAL	SATYABRATA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000312/2007
51	CMP/0000455/2023	VIKASH KUMAR SINDHI VS TOPI CHANDAN NAYAK	ASHOK KUMAR BEHERA VS	// 0 //
52	CMP/0000456/2023	M/S.SYNOCHEM INDIA PVT. LTD, BBSR VS INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD. (IPICOL), BBSR	GHANASHYAM MUDULI VS	// 0 //
53	CONTC/0002662/2023	RAJANI KANTA PADHI VS DIBYA JYOTI PARIDA, COLLECFOR, CHATRAPUR	ADV. VS	// 0 //
54	CONTC/0002663/2023	SHAKTIMAYA PADHI VS DIBYA JYOTI PARIDA, COLLECTOR, CHATRAPUR	ADV. VS	// 0 //
55	CONTC/0002664/2023	DEBASIS PADHI VS BHABANI SHANKAR CHAYANI, O.A.S.	ADV VS	// 0 //
56	CONTC/0002665/2023	DIBYESWARI SAHOO VS CHINTAMANI PANDEY, SECY., S.M.C., GOVT. NODAL UPPER PRIMARY SCHOOL	ADV. VS	// 0 //
57	CONTC/0002666/2023	MADHUSUDAN RAUL VS SUBHRANSU BHUSAN MOHANTY	ADV. VS	// 0 //

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		VS	VS	0
58	CONTC/0002667/2023	RAGHUNATH TUDU, L.A., COLLECTOR, BALASORE	ADV	//
		NARAYAN SENAPATI	ADV	//
		VS	VS	0
59	CONTC/0002668/2023	VEER VIKRAM YADAV, I.A.S.		//
		LOKANATH DASH	ADV.	//
		VS	VS	0
60	CONTC/0002669/2023	VEER VIKRAM YADAV, IAS		//
		SANJIB KUMAR SAHOO	ADV	//
		VS	VS	0
61	CONTC/0002670/2023	VEER VIKRAM YADAV, I.A.S.		//
		BADRI NARAYAN ACHARYA	ADV.	//
		VS	VS	0
62	CONTC/0002671/2023	VEER VIKRAM YADAV, IAS		//
		PRANABANDHU BISWAL	ADV	//
		VS	VS	0
63	CONTC/0002672/2023	VEER VIKRAM YADAV, I.A.S.		//
		RAJKISHORE MOHARANA	ADV.	//
		VS	VS	0
64	CONTC/0002673/2023	VEER VIKRAM YADAV, IAS		//
		JITENDRANATH DASH	ADV	//
		VS	VS	0
65	CONTC/0002674/2023	VEER VIKRAM YADAV, I.A.S.		//
		AKSHYA KUMAR CHULI	adv.	//
		VS	VS	0
66	CONTC/0002675/2023	SATYABRATA SAHU, IAS		//
		PADMANAVA DAS	ADV.	//
		VS	VS	0
67	CONTC/0002676/2023	SATYABRATA SAHU, IAS		//
		SANGRAM KISHORE DAS	ADV.	//
		VS	VS	0
68	CONTC/0002677/2023	SATYABRATA SAHU, IAS		//
		ALLADINI SEJPADA	ADV.	//
		VS	VS	0

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69	CONTC/0002678/2023	VISHAL KUMAR DEV, IAS ALLADINI SEJPADA VS	ADV. VS	// // 0
70	CONTC/0002679/2023	VISHAL KUMAR DEV, IAS KUSHA PANIGRAHI VS	ADV. VS	// // 0
71	CONTC/0002680/2023	DEORANJAN KUMAR SINGH, IAS JAGABANDHU MISHRA VS	ADV. VS	// // 0
72	CONTC/0002681/2023	MANOJ PATRA, SUB COLLECTOR, BHADRAK PRAFULLA KUMAR SAHOO VS	ADV. VS	// // 0
73	CONTC/0002682/2023	BHABESH KUMAR NAYAK, M.D., ODISHA STATE SEEDS CORP. LTD., BBSR SANJAYA KUMAR BARAL VS	ADV. VS	// // 0
74	CONTC/0002683/2023	ASHISH THAKUR, IAS NIRANJAN PANDA VS	ADV VS	// // 0
75	CONTC/0002684/2023	BRUNDABAN SATAPATHY, O.E.S. II SANGRAM KESHARI SWAIN VS	ADV. VS	// // 0
76	CONTC/0002685/2023	STATE OF ODISHA MINATI MOHANTY VS	ADV VS	// // 0
77	CONTC/0002686/2023	KIRANDEEP KAUR SAHOTA, I.A.S. KRUSHNA CHANDRA NAYAK VS	ADV. VS	// // 0
78	CONTC/0002687/2023	SALINI PANDIT ARUN KUMAR BEHERA VS	ASHOK KUMAR BEHERA VS	// // 0
79	CONTC/0002688/2023	ROOPAROSHAN SAHU, I.A.S. PRADYUMNA KUMAR PARIDA VS	ADV VS	// // 0
		SASWAT MISHRA, I.A.S.		//

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80	CONTC/0002689/2023	MINAKSHI BISWAL VS ASWATI S. I.A.S.	ADV VS	// ()
81	CONTC/0002690/2023	SOVARANI MOHANTY VS ASWATI S. I.A.S.	ADV VS	// ()
82	CONTC/0002691/2023	PRADEEP KUMAR PANDA VS SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, BBSR	ADV. VS	// ()
83	CONTC/0002692/2023	SWARNAPRAVA MOHAPATRA VS SUPDT., ENGNR., CHARBATIA ROADS AND BUILDING DIVISION, CHARBATIA, CHOUDWAR, CTC.	ADV VS	// ()
84	CONTC/0002693/2023	SMARAN KUMAR SAHOO VS PRASANTA KUMAR SAHOO	ADV VS	// ()
85	CONTC/0002694/2023	PRAFULLA KUMAR NAYAK VS SAMARTH VERMA, I.A.S.	ADV VS	// ()
86	CRLA/0000433/2023	DHARANIDHAR SWAIN VS STATE OF ODISHA(VIG.)	SANJUKTA PATRA VS	VIGILANCE PS (BERHAMPUR) /56 /2016 ()
87	CRLA/0000434/2023	SADHU BARIHA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /170 /2016 ()
88	CRLMA/0000125/2023	ASWINI KUMAR NAYAK VS STATE OF ODISHA	ADV VS	MAHILA P.S. BUXIBAZAR /26 /2017 ()
89	CRLMC/0001974/2023	PRADIP KUMAR MAHALA VS STATE OF ODISHA(VIG.)	CHANDAN SAMANTARAY VS	CUTTACK VIGILANCE /3 /2019 ()
90	CRLMC/0001975/2023	DASARATHI JANI VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /10 /2022 ()
91	CRLMC/0001976/2023	PRABHAKAR NAYAK	MAHES DAS	BALLIGUDA /38 /2017

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		VS	VS	()
92	CRLMC/0001977/2023	STATE OF ODISHA NIMAIN CHARAN NAIK	SUSANTA KUMAR ROUT	// RAYAGADA TOWN /113 /2011
		VS	VS	()
93	CRLMC/0001978/2023	STATE OF ODISHA BHANJA BIHARI PARICHHA	BISWAJIT RANJAN TRIPATHY	// HARABHANGA /41 /2023
		VS	VS	()
94	CRLMC/0001979/2023	STATE OF ODISHA KRUSHNA CHANDRA PATRA	RAJIB LOCHAN PATTNAIK	// JEYPORE TOWN /281 /2020
		VS	VS	()
95	CRLMC/0001980/2023	STATE OF ODISHA KALU BHOL @ JANMEJAY BHOL	AMLAN SHAKTI PAUL	// JANKIA P.S. /411 /2022
		VS	VS	()
96	CRLMC/0001981/2023	STATE OF ODISHA TAHASIL NANDA	BIDYALOK MOHAPATRA	// POTTANGI /115 /2017
		VS	VS	()
97	CRLMC/0001982/2023	STATE OF ODISHA AJIT KUMAR JENA	BIJAYA KUMAR BEHERA 1	// DHAMNAGAR /184 /2017
		VS	VS	()
98	CRLMC/0001983/2023	STATE OF ODISHA BATU @ PAPUN BISWAL	SIDDHARTH GOUTAM DAS	// BANARAPAL /399 /2021
		VS	VS	()
99	CRLMC/0001984/2023	STATE OF ODISHA JAGAN KUMAR JENA	JITENDRA SAMANTARAY	// ASKA /296 /2022
		VS	VS	()
100	CRLMC/0001985/2023	STATE OF ODISHA SITESH RANJAN DAS	AMULYA RATNA PANDA	// VIGILANCE PS (BERHAMPUR) /45 /2018
		VS	VS	()
101	CRLMC/0001986/2023	STATE OF ODISHA(VIG.) KSHETRA MOHAN NAYAK	JITENDRA KUMAR MISHRA 2	// / /0
		VS	VS	()
102	CRLMC/0001987/2023	JITENDRA KUMAR DAS BHABANI SHANKAR DASH	SASHI BHUSAN PANDA	// ANGUL TOWN /649 /2019
		VS	VS	()

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103	CRLMC/0001988/2023	STATE OF ODISHA PRAKASH KUMAR SAMAL VS	SMITA RANJAN PATANAIAK VS	// BONAI /14 /2021 ()
104	CRLMC/0001989/2023	STATE OF ODISHA JAGDISH SABAR VS	BIDYADHAR PANDA VS	// RAIRAKHOL /18 /2021 ()
105	CRLMC/0001990/2023	STATE OF ODISHA BHASKAR NAYAK VS	SK. ZAFARULLA VS	// /111 /2021 ()
106	CRLMP/0000771/2023	STATE OF ODISHA MOHAN BANCHHOR VS	C.R.DAS VS	// / /0 ()
107	CRLMP/0000772/2023	SUPERINTENDENT OF POLICE, BARGARH MALAYA KUMAR JENA VS	P.K.ROUT VS	// / /0 ()
108	CRLMP/0000773/2023	STATE OF ODISHA RASHMI SINGH VS	SANJAY KUMAR DAS -2 VS	// / /0 ()
109	CRLMP/0000774/2023	STATE OF ODISHA UPENDRA KHUNTIA VS	BRAJA MOHAN SARANGI VS	// / /0 ()
110	CRLMP/0000775/2023	STATE OF ODISHA RAMAKANTA BEHERA VS	KRUSHNA CHANDRA RATH VS	// / /0 ()
111	CRLMP/0000776/2023	STATE OF ODISHA MAYADHARA MAHAKUD VS	RAMDAS ACHARY VS	// / /0 ()
112	CRLMP/0000777/2023	STATE OF ODISHA LABANGA SAHU VS	SANDIPAN MISHRA VS	// BURLA /96 /2023 ()
113	CRLREV/0000204/2023	STATE OF ODISHA PAWAN KUMAR AGRAWAL VS	A.G.A. SUDIPTO PANDA VS	// TUSRA /106 /2013 ()
		STATE OF ODISHA		//

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114	CRLREV/0000205/2023	TRILOCHAN PANDA VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	//0 S.D.M.,JAJPUR(Jajapur) CMC/0001903/2022
115	MACA/0000380/2023	BHIKARI KUMAR VS SANJAYA KUMAR	PRADEEP KUMAR MISHRA VS	// () //
116	MACA/0000381/2023	PRADIPTA KUMAR PARIDA VS SURABHI PATTNAIK @ BOHIDAR	PRADEEP KUMAR MISHRA VS	// () //
117	MACA/0000382/2023	KOILI DEI VS KAMALA MALLICK	ANTARYAMI DASH VS	// () //
118	MACA/0000383/2023	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. SA VS SUJATA KARIGAR @ MAHARANA	ADDMENDRA KUMAR GHOSE VS	// () //
119	MATA/0000134/2023	KSHANAPRAVA PANDA VS JOGESH CHANDRA SUKLA	HRUDANANDA MOHAPATRA VS	// () //
120	MATA/0000135/2023	ARTATRANA MISHRA VS MINATI MISHRA	DOLAGOBINDA MOHAPATRA VS	// () //
121	RPFAM/0000135/2023	PRABIR KARMAKAR VS LOVELY MAJUMDAR @ KARMAKAR	GOUTAM KUMAR ACHARYA VS	// () //
122	RVWPET/0000144/2023	A.O., PUNJAB NATIONAL BANK, BBSR. VS BIBHURANJAN PARIDA	GURUDUTTA KAR VS	// () //
123	RVWPET/0000145/2023	JAY KUMAR JAJODIA VS PUNJAB NATIONAL BANK, BBSR	KIRTITA BANERJEE VS	// () //
124	RVWPET/0000146/2023	M/S. PYALI CHAKRAVARTY VS R.D.C., NORTHERN DIVN., SAMBALPUR	SOUMYA MISHRA VS	// () //
125	WA/0000790/2023	STATE OF ODISHA	SUMON PATTNAIK,A.G.A	//

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		VS	VS	0
126	WA/0000791/2023	MADHAB CHANDRA SARANGI STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
127	WA/0000792/2023	DR. JEETENDRA NARAYAN MOHARANA PRINCIPAL SECY, W.R. DEPTT	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
128	WA/0000793/2023	LAXMAN NAIK STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
129	WA/0000794/2023	MADAN MOHAN NAYAK STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
130	WA/0000795/2023	ASHOK KUMAR BEHERA STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
131	WA/0000796/2023	BIRANCHI NARAYAN MOHAPATRA ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
132	WA/0000797/2023	MANJULA NAYAK RADHA KRUSHNA SINGH	PRASANT KUMAR KHUNTIA	//
		VS	VS	0
133	WA/0000798/2023	STATE OF ODISHA PURNA CHANDRA MOHANTY	ADV	//
		VS	VS	0
134	WA/0000799/2023	COMMNR.CONOLIDN., BBSR, KHORDHA STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	//
		VS	VS	0
135	WA/0000800/2023	JAGABANDHU PUHAN STATE OF ODISHA	ISWAR MOHANTY, A.S.C.	//
		VS	VS	0
136	WP(C)0012653/2023	SURATHA BAG RAMESH JAMBEKA	ER.DEBASHISHA HOTA	//
		VS	VS	0

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137	WP(C)/0012654/2023	UNION OF INDIA JHASAKETAN KANTA VS	ER.DEBASHISHA HOTA VS	// // 0
138	WP(C)/0012655/2023	UNION OF INDIA PABITRA KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
139	WP(C)/0012656/2023	STATE OF ODISHA BRUNDABAN DEHERI VS	RAJJEET ROY VS	// // 0
140	WP(C)/0012657/2023	STATE OF ODISHA BHARAT PRUSTY VS	ARUN KUMAR PATRA VS	// // 0
141	WP(C)/0012658/2023	STATE OF ODISHA ARUN KUMAR MANDAL VS	MANAS PATI VS	// // 0
142	WP(C)/0012659/2023	STATE OF ODISHA SADANANDA NAYAK VS	MANAS PATI VS	// // 0
143	WP(C)/0012660/2023	STATE OF ODISHA SURENDRA PRASAD SHAH VS	TRILOCHAN NANDA VS	// // 0
144	WP(C)/0012661/2023	STATE OF ODISHA M/S. SKM INFRAVENTURE PVT. LTD., KEONJHAR VS	SUSANTA KUMAR DASH VS	// // 0
145	WP(C)/0012662/2023	CHIEF MANAGER AND AO, BANK OF INDIA, KEONJHAR PRASANNA MAHARANA VS	SATRUGHNA DASH VS	// // 0
146	WP(C)/0012663/2023	STATE OF ODISHA BISHNU PADHI VS	ARUN KUMAR DAS VS	// // 0
147	WP(C)/0012664/2023	THE CEO ELECTL, TPWODL, SAMBALPUR AKRURA SAHOO VS	BIPIN KUMAR NAYAK VS	// // 0
		COLLECTOR, PURI		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0012665/2023	JAGABANDHU JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
149	WP(C)/0012666/2023	KARTIK SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
150	WP(C)/0012667/2023	KHULANA SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
151	WP(C)/0012668/2023	SUMITRA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR LENKA VS	// 0 //
152	WP(C)/0012669/2023	DHUKHIRAM HANSADAHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
153	WP(C)/0012670/2023	SABITA BHOI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
154	WP(C)/0012671/2023	NIMAI CHARAN BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
155	WP(C)/0012672/2023	GOPABANDHU MALICK VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
156	WP(C)/0012673/2023	DEBAKI DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
157	WP(C)/0012674/2023	CASTE FOUNDATION SELF HELP GROUP, SONEPUR VS COLLECTOR, SUBARNAPUR	BISWAJIT RANJAN TRIPATHY VS	// 0 //
158	WP(C)/0012675/2023	DHABALESWAR PATRA VS SURATHA DIGAL	MAHES DAS VS	// 0 //
159	WP(C)/0012676/2023	JADUMANI CHHATRIA	DEBABRATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0012677/2023	COLLECTOR, KALAHANDI SARASWATI TRIPATHY	PITAMBAR PANDA	//
		VS	VS	0
161	WP(C)/0012678/2023	STATE OF ODISHA SARASWATI DAS	PITAMBAR PANDA	//
		VS	VS	0
162	WP(C)/0012679/2023	STATE OF ODISHA SUSHAMA KUJUR	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
163	WP(C)/0012680/2023	STATE OF ODISHA AMJAD KHAN	SACHIDANANDA PADHEE	//
		VS	VS	0
164	WP(C)/0012681/2023	THE R.T.O., CUTTACK JAGADISH MARDARAJ	GAUTAM SIDDIQUE	//
		VS	VS	0
165	WP(C)/0012682/2023	STATE OF ODISHA HARIHAR BARAL	BIKASH JENA	//
		VS	VS	0
166	WP(C)/0012683/2023	STATE OF ODISHA TARUN KUMAR NAIK	SOUMYA RANJAN DAS	//
		VS	VS	0
167	WP(C)/0012684/2023	STATE OF ODISHA NEELIMA BRAHMA	SATYABRATA SATAPATHY	//
		VS	VS	0
168	WP(C)/0012685/2023	STATE OF ODISHA SHIVA PRASAD BEHERA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
169	WP(C)/0012686/2023	STATE OF ODISHA BISWOJIT GARADA	SANGRAM KESHARI BURMA	//
		VS	VS	0
170	WP(C)/0012687/2023	JOINT COMMNR., STATE TAX APPEAL, CT AND GST, KORAPUT M/S. A.H. R.C. FOR CANCER RESEARCH, CTC.	KAJAL SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0012688/2023	F.A. UNIT, I.T. DEPTT., INDIA, NEW DELHI. KARUNAKAR NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // 0 //
172	WP(C)/0012689/2023	RAMA CHANDRA BISWAL VS COLLECTOR, KENDRAPARA	BIJAY KUMAR MOHANTY VS	// 0 //
173	WP(C)/0012690/2023	MAMATA KUMARI PALA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
174	WP(C)/0012691/2023	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
175	WP(C)/0012692/2023	JYOTI RANJAN BHOL VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
176	WP(C)/0012693/2023	PRAMILA DEO VS STATE OF ODISHA	CHANDRAVANU DASH VS	// 0 //
177	WP(C)/0012694/2023	SURYAMANI MOHAPATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
178	WP(C)/0012695/2023	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
179	WP(C)/0012696/2023	KUNAL PATRA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
180	WP(C)/0012697/2023	BIJAYA KUMAR PRADHAN VS RAGHU PRADHAN	BAMADEV BARAL VS	// 0 //
181	WP(C)/0012698/2023	JAYAKANTA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0012699/2023	SANTILATA ROUT VS STATE OF ODISHA	VS	// 0 //
183	WP(C)/0012700/2023	SANTILATA ROUT VS STATE OF ODISHA	VS	// 0 //
184	WP(C)/0012701/2023	TRUPTA BABU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
185	WP(C)/0012702/2023	SD SHOYEBUR RAHEMAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
186	WP(C)/0012703/2023	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
187	WP(C)/0012704/2023	LAXMIDHAR SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
188	WP(C)/0012705/2023	ABHIMANYU DALUA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
189	WP(C)/0012706/2023	TRILOCHAN SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
190	WP(C)/0012707/2023	NARENDRANATH NANDI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
191	WP(C)/0012708/2023	SADHANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
192	WP(C)/0012709/2023	ASHOK KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
193	WP(C)/0012710/2023	REETA MISHRA	DHANESWAR BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0012711/2023	PRABHAT KUMAR MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0012712/2023	PURNA CHANDRA HATI	ULLASH CHANDRA MOHANTY	//
		VS	VS	0
		THE COMMISSIONER, E.P.F., BBSR		//
196	WP(C)/0012713/2023	AJAYA KUMAR ROUT	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
197	WP(C)/0012714/2023	SANURJYA HARIJAN @ HARPAL	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0012715/2023	SAMARENDRA RATH	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0012716/2023	PRAMOD KUMAR PATTAYAT	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0012717/2023	ARUNDHATI SAHU	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0012718/2023	GIRIDHARI DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0012719/2023	ISWAR CHANDRA RATH	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0012720/2023	SUNIL KUMAR TRIPATHY	BRAJA MOHAN SARANGI	//
		VS	VS	0
		RM, RBI, BBSR		//
204	WP(C)/0012721/2023	BHUJA @ BINJA HARIJAN	PADMANAV CHOUDHURY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0012722/2023	STATE OF ODISHA AMARJIT JENA VS	BRAJA MOHAN SARANGI VS	// // ()
206	WP(C)/0012723/2023	STATE OF ODISHA PRAGNYA PARIMITA ROUT VS	TUKUNA KUMAR MISHRA VS	// // ()
207	WP(C)/0012724/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
208	WP(C)/0012725/2023	STATE OF ODISHA ANUSAYA SAHU VS	PADMANAV CHOUDHURY VS	// // ()
209	WP(C)/0012726/2023	STATE OF ODISHA MURALI BURMAN VS	SUDHIR KUMAR MALLICK VS	// // ()
210	WP(C)/0012727/2023	THE STATE OF ODISHA SURESH CH. SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
211	WP(C)/0012728/2023	STATE OF ODISHA KALENDRI SAHU VS	PADMANAV CHOUDHURY VS	// // ()
212	WP(C)/0012729/2023	STATE OF ODISHA HARAPRIYA ACHARYA VS	BRAJA MOHAN SARANGI VS	// // ()
213	WP(C)/0012730/2023	STATE OF ODISHA SRIKANTA DAS VS	JYOTSNARANI RATH VS	// // ()
214	WP(C)/0012731/2023	STATE OF ODISHA SANDEEP KU. MISHRA VS	BRAJA MOHAN SARANGI VS	// // ()
215	WP(C)/0012732/2023	STATE OF ODISHA GURUCHARAN KAUR @ BHULLAR VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0012733/2023	KAMALA RANJAN TRIPATHY VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
217	WP(C)/0012734/2023	BAYAMAN PANDA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
218	WP(C)/0012735/2023	ANANDA RAM MAJHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
219	WP(C)/0012736/2023	TARAKANTA PUTEL VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
220	WP(C)/0012737/2023	APPANA MAHARANA VS DIRECTOR OF HORTICULTURE, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
221	WP(C)/0012738/2023	RANJEET SINGH TALUJA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
222	WP(C)/0012739/2023	M/S THE JEYPORE SUGAR COMPANY LTD., RAYAGADA VS STATE OF ODISHA	ADARSH KUMAR KANUNGO VS	// 0 //
223	WP(C)/0012740/2023	SAUL NAYAK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
224	WP(C)/0012741/2023	JOGI BAIDYA VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	// 0 //
225	WP(C)/0012742/2023	SAILENDRA NARAYAN PANDA VS THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	JNYANANANDA PANDA VS	// 0 //
226	WP(C)/0012743/2023	BHABANISHANKAR DASH VS RAMAKANTA MALIKA	VIVEKANANDA JENA VS	// 0 //
227	WP(C)/0012744/2023	SUDAM SUNDAR PANIGRAHI	BISWAJIT RANJAN TRIPATHY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	WP(C)/0012745/2023	COLLECTOR-CUM-DM, BOUDH MANJULATA BARIK	AMIT PRASAD BOSE	//
		VS	VS	()
229	WP(C)/0012746/2023	SUB-COLLECTOR CUM SUB-DIV. MAGISTRATE, KHURDA SUJATA NAIK	OMKAR DEVDAS	//
		VS	VS	()
230	WP(C)/0012747/2023	STATE OF ODISHA NIRUPAMA NAYAK	LAXMIKANTA MOHANTY	//
		VS	VS	()
231	WP(C)/0012748/2023	STATE OF ODISHA BISHNU CHARAN BEHURA	DEEPAK KUMAR PANI	//
		VS	VS	()
232	WP(C)/0012749/2023	STATE OF ODISHA BIRAJA MOHAN MOHANTY	BIBEKANANDA BHUYAN	//
		VS	VS	()
233	WP(C)/0012750/2023	STATE OF ODISHA BHARAT KUMAR SAHU	NIRANJAN MAHARANA	//
		VS	VS	()
234	WPCRL/0000053/2023	STATE OF ODISHA NIRANJAN DASH	BAIJAYANTI MOHANTY	//0
		VS	VS	()
235	ABLAPL/0003914/2023	STATE OF ODISHA PRAMIT KUMAR BEHERDALAI	MAHES DAS	PHULBANI TOWN /86 /2023
		VS	VS	()
236	ABLAPL/0003915/2023	STATE OF ODISHA MADHUSUDAN SWAIN	RANJAN KUMAR NAYAK	//
		VS	VS	BYREE /60 /2023
237	ABLAPL/0003916/2023	STATE OF ODISHA SUSANTA BISWAL	KAUSTAVA MOHANTY	//
		VS	VS	BASELI SAHI PS /93 /2023
238	ABLAPL/0003917/2023	STATE OF ODISHA SANATANA NAYAK @ SANATAN	KAUSTAVA MOHANTY	//
		VS	VS	PURI SADAR /64 /2023
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0003918/2023	STATE OF ODISHA BIJAY KUMAR BEHERA VS	DEBASHIS ROUTRAY VS	// BARANGA /108 /2023 ()
240	ABLAPL/0003919/2023	STATE OF ODISHA JAYASHREE SAHU VS	BIPLAB P.B. BAHALI VS	// GOVINDPUR /101 /2022 ()
241	ABLAPL/0003920/2023	STATE OF ODISHA UTTAM KHUNTIA VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /304 /2023 ()
242	ABLAPL/0003921/2023	STATE OF ODISHA SATYA RANJAN MALIK@ SATYAJIT MALIK@ RANJAN MALIK VS	ANMESH DAS VS	// PATTAMUNDAI /261 /2023 ()
243	ABLAPL/0003922/2023	STATE OF ODISHA ANANTA PATRA @ ANANTA CHARAN PATRA VS	DEEPAK GOCHHAYAT VS	// TIHIDI /155 /2023 ()
244	ABLAPL/0003923/2023	STATE OF ODISHA KHIROD KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// INDUASTRIAL,NISA /74 /2023 ()
245	ABLAPL/0003924/2023	STATE OF ODISHA ABHIJIT PARIDA VS	SATYA RANJAN MULIA VS	// JAGATPUR /162 /2023 ()
246	ABLAPL/0003925/2023	STATE OF ODISHA NIRANJAN NAG@SANJAY VS	BIDYALOK MOHAPATRA VS	// KORAPUT TOWN /77 /2023 ()
247	ABLAPL/0003926/2023	STATE OF ODISHA SAI KIRAN GOUDA VS	PRAMOD KUMAR SAHU VS	// BERHAMPUR SADAR /170 /2023 ()
248	ABLAPL/0003927/2023	STATE OF ODISHA SK. MOTI @ SK. MOKITUDDIN VS	PRAVASH CH JENA VS	// JALESWAR /172 /2023 ()
249	ABLAPL/0003928/2023	STATE OF ODISHA MALATI GIRI VS	BHABANI SHANKAR DASPARIDA VS	// SORO /123 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :20/04/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	ABLAPL/0003929/2023	SIDHANTA MISHRA VS STATE OF ODISHA	JULU KHANSAMA VS	BURLA /131 /2023 () //
251	ABLAPL/0003930/2023	SACHI NANDAN MALLICK @ SACHI MALLICK VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	PIPLI /156 /2023 () //
252	ABLAPL/0003931/2023	SASANKA BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /197 /2023 () //
253	ABLAPL/0003932/2023	BINAY KUMAR BISWAL @ MUNA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KAMAKHYANAGAR /16 /2023 () //
254	ABLAPL/0003933/2023	SATYAJIT NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHILA P.S. BUXIBAZAR /28 /2023 () //
255	ABLAPL/0003934/2023	BRAJA KISHORE PANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	CHOUDWAR /180 /2023 () //
256	ABLAPL/0003935/2023	PRAKASH PRADHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BALIANTA P.S. /152 /2023 () //
257	ABLAPL/0003936/2023	ANAMA PADHI VS STATE OF ODISHA	DEBASIS MISHRA VS	SUKINDA /4 /2023 () //
258	ABLAPL/0003937/2023	BASANTA TAJAN VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /91 /2023 () //
259	ABLAPL/0003938/2023	TAPAN BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /183 /2023 () //
260	ABLAPL/0003939/2023	SAIPADARABINDA LAXMIKANTA NAYAK VS STATE OF ODISHA	MANAS CHAND VS	INFOCITY PS /110 /2014 () //
261	ABLAPL/0003940/2023	SANJAY KUMAR MUKHI	JAYANTA KUMAR MAJHI	KASAFAL MARINE /11 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :20/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	ABLAPL/0003941/2023	STATE OF ODISHA HAFIZUL RAHMAN KHAN	RASHMI KANTA ACHARYA	// MAHILA P.S. BUXIBAZAR /45 /2023
		VS	VS	()
263	ABLAPL/0003942/2023	STATE OF ODISHA ANNAPURNA MISHRA	BRAJA MOHAN SARANGI	// JAKHAPURA /34 /2023
		VS	VS	()
264	ABLAPL/0003943/2023	STATE OF ODISHA PRABHANJAN SAMAL	BRAJA MOHAN SARANGI	// JAKHAPURA /34 /2023
		VS	VS	()
265	ABLAPL/0003944/2023	STATE OF ODISHA PRATAP @ PRABHUTTA KARNA	ANIRUDHA DAS	// BOUDH /150 /2023
		VS	VS	()
266	ABLAPL/0003945/2023	STATE OF ODISHA SAHITRA SAHOO	PABITRA KUMAR NAYAK	// RAIBAGA /54 /2023
		VS	VS	()
267	ABLAPL/0003946/2023	STATE OF ODISHA SK. SAJIR MOHAMMAD @ SK. SAJIR	PRAVASH CH JENA	// JALESWAR /171 /2023
		VS	VS	()
268	ABLAPL/0003947/2023	STATE OF ODISHA AMIT KUMAR SATAPATHY @ AMEET	BIJAY KUMAR BEHERA	// LINGARAJ P.S. /139 /2022
		VS	VS	()
269	ABLAPL/0003948/2023	STATE OF ODISHA RAJESH@RAJESH KUMAR SWAIN	CHITTARANJAN SWAIN	// SALIPUR /91 /2023
		VS	VS	()
270	ABLAPL/0003949/2023	STATE OF ODISHA UDDHABA ROUT	BIJAY KUMAR MOHANTY	// MANCHESWAR P.S. /67 /2021
		VS	VS	()
271	ABLAPL/0003950/2023	STATE OF ODISHA NIGAM KUMAR NAIK	ABHAYA KUMAR PARIDA	// JUNAGARH /142 /2023
		VS	VS	()
272	ABLAPL/0003951/2023	STATE OF ODISHA SAMIR KHAN	SMRUTI RANJAN MOHAPATRA	// GOPALPRASAD /77 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0003952/2023	STATE OF ODISHA RAKESH KUMAR NAYAK VS	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /71 /2023 ()
274	ABLAPL/0003953/2023	STATE OF ODISHA JAYANTI MALLICK @ JAYA VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /207 /2023 ()
275	ABLAPL/0003954/2023	STATE OF ODISHA DIBYAJYOTI BEHERA VS	SUSAMPAD HOTA VS	// PALLAHARA /92 /2023 ()
276	ABLAPL/0003955/2023	STATE OF ODISHA KAHINATH NAYAK VS	AMIT PRASAD BOSE VS	// BONTH /55 /2023 ()
277	ABLAPL/0003956/2023	STATE OF ODISHA B. BHASKAR PATRA VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /202 /2023 ()
278	ABLAPL/0003957/2023	STATE OF ODISHA SANJAYA MALLIK VS	RANJIT MOHANTY VS	// PATKURA /633 /2022 ()
279	ABLAPL/0003958/2023	STATE OF ODISHA BIKRAM PRASAD JENA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /2 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :20/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	83/2023 ITA/21/2019	PRAKASH BHANDARY-MP	ASHUTOSH MISHRA
2	86/2023 WPC(OAC)/4816/2016	NEPAL KUMAR SAHU-MP	SIDHESWAR MALLIK
3	139/2023 RVWPET/140/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
4	140/2023 RVWPET/145/2023	JAY KUMAR JAJODIA-MP	KIRTITA BANERJEE
5	145/2023 CRLMP/553/2023	JOGESH SWAIN-MP	
6	148/2023 MATA/134/2023	KSHANAPRAVA PANDA-MP	HRUDANANDA MOHAPATRA
7	149/2023 MATA/135/2023	ARTATRANA MISHRA-MP	DOLAGOBINDA MOHAPATRA
8	159/2023 RPFAM/188/2022	BIKRAM BEHERA-MP	RAJESWARI DAS
9	160/2023 RPFAM/52/2023	LAXMIDHAR KAR-MP	PRATAP CHANDRA MISHRA
10	161/2023 RPFAM/111/2019	NASER ALI KHAN-MP	MR.NIRASUNDAR PANDA
11	162/2023 RPFAM/135/2023	PRABIR KARMAKAR-MP	GOUTAM KUMAR ACHARYA
12	181/2023 CONTC/7358/2022	M/S KRISHIK INFRASTRUCTURE DEVELOPERS PVT. LTD.-MP	
13	182/2023 CONTC/4818/2022	ARABINDA PADHI-MP	
14	183/2023 CONTC/7430/2021	DEBENDRA NATH PATRA-MP	PRASANTA KUMAR MISHRA
15	275/2023 CRLREV/204/2023	PAWAN KUMAR AGRAWAL-MP	SUDIPTO PANDA
16	401/2023 RSA/452/2010	MANGAL MURMU-MP	M/S.S.P.MISRA
17	402/2023 RSA/213/2010	GYANENDRANATH DAS-MP	MILAN KANUNGO
18	403/2023 RSA/213/2010	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
19	404/2023 RSA/213/2010	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
20	405/2023 RSA/213/2010	GYANENDRANATH DAS-MP	M/S.RAMAKANT MOHANTY
21	406/2023 RSA/214/2010	GYANENDRA N.DAS-MP	MILAN KANUNGO
22	407/2023 RSA/214/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
23	408/2023 RSA/214/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
24	409/2023 RSA/214/2010	GYANENDRA N.DAS-MP	M/S.RAMAKANTA MOHANTY
25	410/2023 RSA/345/2022	GOPINATH PANDA-MP	ASHOK DAS
26	411/2023	SOBHARANI PANDA-MP	M/S.PRAMOD KU.ROUTRAY,M/S.BIBEKANANDA BHU

27	RSA/188/2006 412/2023	KANTHIA BHOI-MP	BIBEKANANDA BHUYAN
28	RSA/550/2004 413/2023	KANTHIA BHOI-MP	
29	RSA/550/2004 414/2023	KANTHIA BHOI-MP	
30	RSA/550/2004 428/2023	BUDHI ROUL-MP	SWARUP KUMAR PATNAIK
31	CMP/554/2021 429/2023	SARAT CHANDRA SAMAL-MP	SATYABRATA MOHANTY
32	CMP/454/2023 430/2023	VIKASH KUMAR SINDHI-MP	ASHOK KUMAR BEHERA
33	CMP/455/2023 431/2023	M/S.SYNOCHEM INDIA PVT. LTD, BBSR-MP	GHANASHYAM MUDULI
34	CMP/456/2023 432/2023	M/S.SYNOCHEM INDIA PVT. LTD, BBSR-MP	GHANASHYAM MUDULI
35	CMP/456/2023 593/2023	BHAGIRATHI BHATT-MP	BIBHUTI BHUSAN CHOUDHURY
36	BLAPL/4284/2023 594/2023	VIKASH KUMAR-MP	SIDHARTHA DAS, MILAN KANUNGO, SR.ADV.
37	BLAPL/468/2023 595/2023	BANTY SAHA-MP	BHABANI SHANKAR DASPARIDA
38	BLAPL/2190/2023 596/2023	PRATAP SINGH-MP	
39	BLAPL/7546/2022 597/2023	AKUL MISTRY-MP	RAJIB LOCHAN PATTNAIK, MR.NIHAR RANJAN SAHO
40	BLAPL/987/2023 598/2023	PRATAP KUAMR SAHU-MP	SIDHARTHA SANKAR RAY (1)
41	BLAPL/1865/2023 671/2023	BHIKARI KUMAR-MP	PRADEEP KUMAR MISHRA
42	MACA/380/2023 672/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COI	DANIDA
43	MACA/532/2020 673/2023	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SURMENDRA KUMAR GHOSE
44	MACA/383/2023 674/2023	DIVL. MANAGER, THE NEW INDIA ASSURANCE CO. LTD.	SURMENDRA KUMAR GHOSE
45	MACA/383/2023 675/2023	MANAGER, LEGAL ICICI LOMBARD G.I.CO. LTD.-MP	JAYASANKAR MISHRA
46	MACA/377/2023 800/2023	LAXMIDHAR PATRA-MP	
47	ABLAPL/2540/2023 801/2023	SANTOSH KUMAR PANDA-MP	
48	ABLAPL/15562/2022 802/2023	ADITYA BEURA-MP	
49	ABLAPL/15554/2022 803/2023	RASHMITA SATPATHY-MP	
50	ABLAPL/16000/2022 804/2023	RAMESH PRADHAN-MP	AKSHAYA KUMAR SAHOO
51	ABLAPL/14610/2015 805/2023	RANJIT PRADHAN-MP	
52	ABLAPL/1796/2023 806/2023	HEMANTA PARIDA-MP	
53	ABLAPL/3323/2023 807/2023	BHANJAN KUMAR MOHANTY-MP	
54	ABLAPL/2610/2023 949/2023	NARAYAN GOUDA-MP	MANASI PANDA
55	CRLA/400/2023 950/2023	BALAKRUSHNA MAHAPATRA@KABULI-MP	
56	CRLA/1023/2022 951/2023	DHARANIDHAR SWAIN-MP	SANJUKTA PATRA
57	CRLA/433/2023 952/2023	DHARANIDHAR SWAIN-MP	SANJUKTA PATRA
	CRLA/433/2023		

58	953/2023 CRLA/434/2023	SADHU BARIHA-MP	JNYANANANDA PANDA
59	954/2023 CRLA/434/2023	SADHU BARIHA-MP	JNYANANANDA PANDA
60	955/2023 CRLA/762/2022	DEBENDRA BISOI@DEBA-MP	HRUDANANDA MOHAPATRA
61	1389/2023 CRLMC/1974/2023	PRADIP KUMAR MAHALA-MP	CHANDAN SAMANTARAY
62	1390/2023 CRLMC/2149/2021	TUBULI@SANGRAM KISHORE PATRA-MP	
63	1391/2023 CRLMC/1975/2023	DASARATHI JANI-MP	MAHES DAS
64	1392/2023 CRLMC/1976/2023	PRABHAKAR NAYAK-MP	MAHES DAS
65	1393/2023 CRLMC/1977/2023	NIMAIN CHARAN NAIK-MP	SUSANTA KUMAR ROUT
66	1394/2023 CRLMC/1978/2023	BHANJA BIHARI PARICHHA-MP	BISWAJIT RANJAN TRIPATHY
67	1395/2023 CRLMC/1979/2023	KRUSHNA CHANDRA PATRA-MP	RAJIB LOCHAN PATTNAIK
68	1396/2023 CRLMC/1982/2023	AJIT KUMAR JENA-MP	BIJAYA KUMAR BEHERA 1
69	1397/2023 CRLMC/2471/2022	M/S.SAG PROJECTS PVT. LTD.-MP	DEVASHIS PANDA
70	1398/2023 CRLMC/2481/2022	M/S. SAG PROJECTS PVT.LTD-MP	DEVASHIS PANDA
71	1399/2023 CRLMC/1985/2023	SITESH RANJAN DAS-MP	AMULYA RATNA PANDA
72	1400/2023 CRLMC/1986/2023	KSHETRA MOHAN NAYAK-MP	JITENDRA KUMAR MISHRA 2
73	1401/2023 CRLMC/1986/2023	KSHETRA MOHAN NAYAK-MP	JITENDRA KUMAR MISHRA 2
74	1402/2023 CRLMC/1990/2023	BHASKAR NAYAK-MP	SK. ZAFARULLA
75	2013/2023 WA/790/2023	STATE OF ODISHA-MP	SUMON PATTNAIK,A.G.A
76	2014/2023 WA/790/2023	STATE OF ODISHA-MP	SUMON PATTNAIK,A.G.A
77	2015/2023 WA/791/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
78	2016/2023 WA/791/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
79	2017/2023 WA/791/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
80	2018/2023 WA/792/2023	PRINCIPAL SECY, W.R. DEPTT-MP	SAROJ KANTA SAMAL, A.G.A.
81	2019/2023 WA/792/2023	PRINCIPAL SECY, W.R. DEPTT-MP	SAROJ KANTA SAMAL, A.G.A.
82	2020/2023 WA/794/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
83	2021/2023 WA/498/2022	SUBASH CHANDRA SAHOO-MP	
84	2022/2023 WA/793/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
85	2023/2023 WA/793/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
86	2024/2023 WA/793/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
87	2025/2023 WA/793/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
88	2026/2023 WA/795/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
89	2027/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.

90	WA/795/2023 2028/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
91	WA/795/2023 2029/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
92	WA/795/2023 2030/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
93	WA/796/2023 2031/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
94	WA/796/2023 2032/2023	ADDL. CHIEF SECY, ODISHA, W.R.DEPTT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
95	WA/796/2023 2033/2023	CHAKRADHAR SAHOO-MP	CHAKRADHAR SAHOO (IN PERSON)
96	WA/1737/2022 2034/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
97	WA/257/2023 2035/2023	SOVAN PARIJA-MP	DR.JITENDRA KUMAR LENKA
98	WA/1592/2022 2036/2023	PURNA CHANDRA MOHANTY-MP	ADV
99	WA/798/2023 2037/2023	PURNA CHANDRA MOHANTY-MP	ADV
100	WA/798/2023 2038/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
101	WA/799/2023 2039/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
102	WA/799/2023 2040/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
103	WA/799/2023 2041/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA,A.G.A
104	WA/794/2023 2042/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
105	WA/800/2023 2043/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
106	WA/800/2023 2044/2023	STATE OF ODISHA-MP	ISWAR MOHANTY, A.S.C.
107	WA/800/2023 5816/2023	SASHI DEI-MP	AFRAAZ SUHAIL
108	WP(C)/12461/2023 5817/2023	SURENDRA PRASAD SHAH-MP	TRILOCHAN NANDA
109	WP(C)/12660/2023 5818/2023	M/S. SKM INFRAVENTURE PVT. LTD., KEONJHAR-MP	SUSANTA KUMAR DASH
110	WP(C)/12661/2023 5819/2023	PRASANNA MAHARANA-MP	SATRUGHNA DASH
111	WP(C)/12662/2023 5820/2023	BISHNU PADHI-MP	ARUN KUMAR DAS
112	WP(C)/12663/2023 5821/2023	ODISHA STATE DISASTER MANAGEMENT AUTHORITY, KHURDA-MP	ABHIRAM KUMAR RATH
113	WP(C)/13324/2022 5822/2023	ODISHA STATE DISASTER MANAGEMENT AUTHORITY-MP	ABIRAFULLA KUMAR RATH
114	WP(C)/13355/2022 5823/2023	MAMATA DALAI-MP	
115	WP(C)/1348/2010 5824/2023	SUMITRA SAHOO-MP	PRAVAT KUMAR LENKA
116	WP(C)/12668/2023 5825/2023	SABITA BHOI-MP	PRASANNA KUMAR SAHOO
117	WP(C)/12670/2023 5826/2023	NIMAI CHARAN BEHERA-MP	PRASANNA KUMAR SAHOO
118	WP(C)/12671/2023 5827/2023	DAMODAR MOHARANA-MP	SANTOSH KUMAR SAMANTRAY
119	WP(C)/7474/2023 5828/2023	CASTE FOUNDATION SELF HELP GROUP, SONEPUR-MP	BISWAJIT RANJAN TRIPATHY
120	WP(C)/12674/2023 5829/2023	DHABALESWAR PATRA-MP	MAHES DAS
	WP(C)/12675/2023		

121	5830/2023 WP(C)/16501/2022	KISHORE KUMAR PANIGRAHI-MP	DILLIP KUMAR MOHAPATRA
122	5831/2023 WP(C)/12681/2023	JAGADISH MARDARAJ-MP	GAUTAM SIDDIQUE
123	5832/2023 WP(C)/32689/2022	NIRUPAMA DAS @ NILUPAMA-MP	SUBHENDU KUMAR NAYAK
124	5834/2023 WP(C)/12682/2023	HARIHAR BARAL-MP	BIKASH JENA
125	5835/2023 WP(C)/18339/2015	EXECUTIVE ENGINEERELECTRICALNESCO-MP	SURESH CHANDRA DASH
126	5836/2023 WP(C)/18339/2015	EXECUTIVE ENGINEERELECTRICALNESCO-MP	
127	5837/2023 WP(C)/12691/2023	DEEPAK KUMAR BEHERA-MP	SUSANTA KUMAR DASH
128	5838/2023 WP(C)/12692/2023	JYOTI RANJAN BHOL-MP	SUSANTA KUMAR DASH
129	5839/2023 WP(C)/12687/2023	M/S. A.H. R.C. FOR CANCER RESEARCH, CTC.-MP	KAJAL SAHOO
130	5840/2023 WP(C)/12696/2023	KUNAL PATRA-MP	KOUSIK ANANDA GURU
131	5841/2023 WP(C)/20391/2015	M/S.TATA SPONGE IRON LTD.-MP	M/S.LAXMIDHAR PANGARI
132	5842/2023 WP(C)/5796/2007	N.T.P.C.LTD.-MP	
133	5843/2023 WP(C)/8062/2007	N.T.P.C.LTD.-MP	
134	5844/2023 WP(C)/12493/2023	PRAMITA PATEL-MP	NIRVAYA KUMAR SAMANTRAY
135	5845/2023 WP(C)/12700/2023	SANTILATA ROUT-MP	
136	5846/2023 WP(C)/12699/2023	SANTILATA ROUT-MP	
137	5847/2023 WP(C)/12426/2023	N.G.ENTERPRISES, MAHARASHTRA-MP	ADITYA DAS NARAYAN CHOUDHURY
138	5848/2023 WP(C)/12721/2023	BHUJA @ BINJA HARIJAN-MP	PADMANAV CHOUDHURY
139	5849/2023 WP(C)/12730/2023	SRIKANTA DAS-MP	JYOTSNARANI RATH
140	5850/2023 WP(C)/12734/2023	BAYAMAN PANDA-MP	BEDA PRAKASH PANDA
141	5851/2023 WP(C)/12739/2023	M/S THE JEYPORE SUGAR COMPANY LTD., RAYAGADA-MP	PRESH KUMAR KANUNGO
142	5852/2023 WP(C)/12743/2023	BHABANISHANKAR DASH-MP	VIVEKANANDA JENA
143	5853/2023 WP(C)/6663/2020	KASMI RANJAN SUKUMAR-MP	M/S.RAJENDRA KUMAR PRADHAN
144	5854/2023 WP(C)/8814/2020	LITTLE PRADHAN-MP	PAJIT KUMAR PRADHAN
145	5855/2023 WP(C)/12744/2023	SUDAM SUNDAR PANIGRAHI-MP	BISWAJIT RANJAN TRIPATHY
146	5856/2023 WP(C)/6469/2023	MINAKETAN SAHOO-MP	DEBENDR KUMAR SAHOO
147	5857/2023 WP(C)/12745/2023	MANJULATA BARIK-MP	AMIT PRASAD BOSE
148	5858/2023 WP(C)/6469/2023	MINAKETAN SAHOO-MP	
149	5859/2023 WP(C)/12614/2023	PARAMESWAR MOHANTY-MP	RAMANATH ACHARYA
150	5860/2023 WP(C)/12747/2023	NIRUPAMA NAYAK-MP	LAXMIKANTA MOHANTY
151	5861/2023 WP(C)/2296/2021	BASANTA KUMAR DASH-MP	ABHIRAM SWAIN
152	5862/2023	TAPAN KUMAR MOHANTY-MP	ABHIRAM SWAIN

153	WP(C)/2298/2021 5863/2023	BISHNU CHARAN BEHURA-MP	DEEPAK KUMAR PANI
154	WP(C)/12748/2023 5864/2023 WP(C)/12750/2023	BHARAT KUMAR SAHU-MP	NIRANJAN MAHARANA